No A-11019/07/2019-Ad.IV
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Indirect Taxes and Customs)

5th Floor, HUDCO Vishala Building,
Bhikaji Cama Place, R.K. Puram, New Delhi,
Dated: 21st October, 2019

To,
All Principal Chief Commissioners/ Principal Directors General
and Commissioners in-charge in Directorates
under Central Board of Indirect Taxes and Customs.

Subject: Corrigendum to Board’s letters F. No. 11019/04/2017-Ad.IV dated 16.06.2017
(as amended) and F. No. 11019/05/2017-Ad.IV dated 16.06.2017 (as amended) – reg

Sir/Madam,

Attention is invited to Board’s letters F. No. 11019/04/2017-Ad.IV dated 16.06.2017 (as amended) regarding Cadre re-organization of field formations under Central Board of Indirect Taxes and Customs – allocation of revised cadre strength in Commissionerates and F. No. 11019/05/2017-Ad.IV dated 16.06.2017 (as amended) regarding Cadre re-organization of field formations under Central Board of Indirect Taxes and Customs – allocation of revised cadre strength to Directorates on loan basis.

2. In respect to Board’s letter F. No. 11019/04/2017-Ad.IV dated 16.06.2017 (as amended), it has now been decided that 3 posts of Inspectors and 2 posts of Superintendents are allocated to Ahmedabad CCO by reducing 3 posts of Inspectors and 2 posts of Superintendents from Vadodara CCO & CCA thereby making the sanctioned strength of Inspectors in Ahmedabad CCO and Vadodara CCO & CCA as 184 and 153 respectively and sanctioned strength of Superintendents in Ahmedabad CCO and Vadodara CCO & CCA as 69 and 52 respectively.

3. In respect to Board’s letter F. No. 11019/05/2017-Ad.IV dated 16.06.2017 allocating revised cadre strength to Directorates on loan basis, in the column “CC Zone”, against Sr. No. 15, the words “Vadodara” may be read as “Ahmedabad”.

Yours faithfully,

(Xavier Toppo)
Under Secretary to the Govt of India
Tel. No. 011-26162673

Copy also to:
1. PS to Finance Minister
2. PS to MoS (Finance)
3. PPS to Secretary (Revenue)
4. PS to Chairman, CBIC
5. PS to All Members, CBIC
6. All Joint Secretaries/Principal Commissioners/Commissioners in CBIC Hqrs.
7. Principal Chief Controller of Accounts, CBIC
8. All PAOs, CBIC
9. All Officers/Sections in Admin Wing of CBIC Hqrs.
10. Webmaster, DG, Systems & Data Management – for uploading the same on the CBIC website
11. Copy to F. No. 11019/04/2017-Ad. IV and F. No. A-11019/05/2017-Ad.IV
12. Guard File/Sanction Folder

(Xavier Toppo)

Under Secretary to the Govt of India